

Read :- 1. District Court Office Order No. Judl./6854/11,  
dt. 12/06/2011

2. Letter dt. 06/10/2021 received from District Judge-1 and  
Additional Sessions Judge. Thane.

3. Office Note dt. 07/10/2021 and order passed thereon.

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District Court, Thane  
Date : 01/02/2022.

ORDER

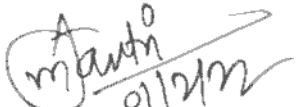
In supersession of District Court Office Order No. Judl./6854/11, dt. 12/06/2011 regarding assignment of matters pertaining to "Children Court" to the Court of District Judge-1 , Thane, Kalyan, Vasai and Palghar, the Principal District & Sessions Judge, Thane is pleased to pass the following order with immediate effect

The matters filed under "Juvenile Justice (care and Protection of Children Act, 2015)" pertaining to "Children Court" now be assigned to the Court Designated for trial of matters under Protection of Children from Sexual Offences, Act, 2012 (POCSO) at Sessions Divisions Thane, Kalyan, Vasai and Palghar.

District Judge-1 and Additinal Sessions Judge, Thane, Kalyan , Vasai and Palghar are hereby requested that if any matters under the above Act are pending in their Courts, the same may be transferred to the Special Court designed for trial of cases under POCSO Act at Sessions Division, Thane, Kalyan, Vasai and Palthar.

All concerned to take note of the above order.

Thane  
Date : 01/02/2022

  
(Abhay J. Mantri)

Principal District & Sessions Judge  
Thane.

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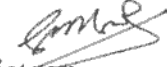
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1426  
No.Judl./ /2022  
District & Sessions Court, Thane  
Date :- 01/02/2022  
02

Copy forwarded with compliments for information and necessary action to :-

1. The District Judge-1 and Additional Sessions Judge,  
Thane/Kalyan/Vasai/Palghar
2. The District Judge-\_\_\_\_ and Additional Sessions Judge, (Spl. POCSO Court)  
Thane/Kalyan/Vasai/Palghar
3. The District Government Pleader, Thane/Kalyan/Vasai/Palghar
4. The President, Bar Association, Thane/Kalyan/Vasai/Palghar
5. The Registrar, District & Sessions Court, Thane.
6. All Heads of Branches, District Court, Thane  
(Admn./GOB/Insp./Estt./C.S./Computer Section.)

By order,



Registrar

District Court, Thane

- 2 FEB 2022